

12-43 hours

PAPERS LAID ON THE TABLE
ANNUAL REPORT OF SHIPPING CORPORATION
OF INDIA AND ANNUAL ACCOUNTS OF
MORMUGAO PORT TRUST

THE MINISTER OF TRANSPORT
AND SHIPPING (DR. V. K. R. V. RAO):

I beg to lay on the Table—

- (1) A copy of the Annual Report of the Shipping Corporation of India Limited, Bombay for the year 1966-67, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library, see No. LT-1533/67*]
- (2) A copy of the Annual Accounts of the Mormugao Port Trust for the year 1965-66 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [*Placed in Library see No. LT-1534/67*]

NOTIFICATIONS UNDER ALL INDIA SERVICES
ACT AND INTERIM REPORT OF DELHI POLICE
COMMISSION

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA): I beg to
lay on the Table—

- (1) A copy of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:
 - (i) G. S. R. 1115 published in Gazette of India dated the 29th July, 1967, making certain amendment to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
 - (ii) G. S. R. 1116 published in Gazette of India dated the 29th July, 1967, making certain amendment to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
 - (iii) G. S. R. 1118 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

(iv) The Indian Administrative Service (Probationers' Final Examination) Amendment, Regulations, 1967 published in Notification No. G.S.R. 1204 in Gazette of India dated the 12th August, 1967.

(v) G.S.R. 1328 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(vi) G.S.R. 1329 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1964.

(vii) G.S.R. 1330 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

(viii) G.S.R. 1331 published in Gazette of India dated the 9th September, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(ix) G.S.R. 1332 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(x) G.S.R. 1333 published in Gazette of India dated the 9th September, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

(xi) G.S.R. 1334 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.